## GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

## LOK SABHA UNSTARRED QUESTION NO. 1329

TO BE ANSWERED ON THE 11<sup>TH</sup> FEBRUARY, 2025

## AGREEMENT WITH UNITED KISAN MORCHA

1329. SHRI PUSHPENDRA SAROJ:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the main points of the agreement arrived at between the Government and the United Kisan Morcha on 09 December, 2021;
- (b) whether the Government has constituted any committee to resolve the pending problems of the farmers;
- (c) if so, the format of the said committee;
- (d) whether the Government proposes to purchase all crops at MSP on the basis of C-2+50% formula from farmers, loan waiver to farmers and to provide 300 units of electricity; and
- (e) if so, the details thereof?

## **ANSWER**

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

- (a): Based on the demands of some farmers' unions, Government had repealed the three farm laws viz., "The Farmers' Produce Trade and Commerce (Promotion and Facilitation) Act, 2020", "The Farmers (Empowerment and Protection) Agreement On Price Assurance and Farm Services Act, 2020" & "The Essential Commodities (Amendment) Act, 2020" vide "The Farm Laws Repeal Act, 2021 on 1st Dec, 2021.
- (b) to (e): Yes, the Government has formed a Committee vide notification dated 18-07-2022, consisting of representatives of farmers, Central Government, representation of State Governments, eminent agriculture economists & scientists etc. The Committee is to make suggestions so as to make Minimum Support Price (MSP) more effective and transparent; to promote natural farming and to change crop pattern keeping in mind the changing needs of the country. The committee has been holding regular meetings to deliberate on these key issues and develop recommendations. Further, every year, Government fixes MSP for mandated agricultural crops, based on the recommendations of Commission for Agricultural Costs & Prices (CACP).

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